

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:1036
ANSWERED ON:01.08.2005
ECO-TOURISM
Majhi Shri Parsuram

Will the Minister of TOURISM be pleased to state:

(a) whether the Government has taken any steps to promote and preserve the Eco-Tourism of KBK districts in State particularly in Orissa; and

(b) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SMT. RENUKA CHOWDHURY)

(a): No such proposal has been received from the State Government of Orissa.

The Ministry of Tourism extends Central financial assistance to the State Governments / Union Territories for development of tourism including Eco-Tourism, on the basis of the proposals received from them, subject to availability of funds and inter-se priorities. These projects are sanctioned under the 'Destination Development' and 'Integrated Development of Tourism Circuit' schemes.

(b): The details of the financial assistance extended to the State Governments / Union Territories during the last three years are enclosed in the Annexure, which also includes projects related to promotion of Eco-tourism.

ANNEXURE

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1036 FOR 01.08.2005 REGARDING ECO-TOURISM.

STATE-WISE TOURISM PROJECTS SANCTIONED DURING THE TENTH PLAN (as on 31.03.2005)

(Rs. in Lakhs)

Sl. No.	State/ UT	No. of Project	2002-03		2003-04		2004-05 (provisional)			
			Sanctioned	Released	Sanctioned	Released	No. of Project	Sanctioned	Released	
1.	Andhra Pr.	2	507.50	195.00	6	946.50	896.44	16	2827.19	2240.68
2.	Assam	9	768.13	618.85	3	313.46	313.06	8	986.03	766.22
3.	Arunachal Pr.	5	41.30	32.50	6	1044.60	700.00	9	1325.50	927.96
4.	Bihar	8	505.00	505.00	6	1019.42	913.89	7	1901.43	1527.71
5.	Chattisgarh	9	308.00	98.50	6	1005.00	364.00	6	1117.94	897.93
6.	Goa	1	0.50	0.50	2	36.76	34.76	3	110.00	38.00
7.	Gujarat	2	197.12	59.13	8	920.51	815.82	2	138.93	111.14
8.	Haryana	8	332.25	311.00	16	1215.38	879.23	6	693.55	513.64

9.Himachal Pr.	30	779.32	760.38	4	182.32	85.00	12	2680.00	2161.00
10.J&K	3	94.38	89.47	5	895.00	895.00	5	865.00	700.46
11.Jharkhand	0	0	0	2	1109.00	774.60	2	943.91	756.72
12.Karnataka	6	902.49	625.49	14	932.66	792.51	12	2461.76	1937.37
13.Kerala	11	861.36	829.86	6	608.50	564.15	10	2283.63	1820.33
14.Madhya Pr.	18	711.18	574.79	10	621.90	394.51	11	1595.19	942.21
15.Maharashtra	8	623.46	546.25	10	931.83	914.58	10	1620.62	925.30
16.Manipur	2	5.24	2.62	1	82.44	24.73	0	0.00	0.00
17.Meghalaya	3	70.35	21.20	2	40.22	24.92	2	963.30	807.91
18.Mizoram	6	141.16	48.46	5	567.70	186.75	6	1086.35	382.38
19.Nagaland	5	360.50	323.43	4	711.00	220.80	7	2250.69	1413.40
20.Orissa	2	47.50	15.75	5	419.55	138.50	10	1676.23	1115.18
21.Punjab	3	23.00	14.60	2	96.00	12.30	7	724.68	581.47
22.Rajasthan	13	1098.70	1096.20	14	1644.81	1414.25	13	2516.61	1375.07
23.Sikkim	13	346.24	269.76	8	1151.09	681.49	8	660.81	531.33
24.Tamil Nadu	5	559.00	316.10	14	1339.82	850.53	7	1308.92	705.83
25.Tripura	5	216.13	67.78	6	450.17	135.16	1	20.00	16.00
26.Uttaranchal	3	548.00	418.00	4	230.44	203.94	7	2199.98	1750.73
27.Uttar Pr.	3	295.00	295.00	7	1115.80	916.26	9	1044.93	831.19
28.West Bengal	5	201.10	60.00	10	717.44	384.34	10	513.04	407.43
29.A & Nicobar	0	0	0	0	0	0	0	0.00	0.00
30.Chandigarh	3	7.75	6.63	2	10.00	8.00	3	467.00	373.60
31.D & N Haveli	2	8.07	6.46	0	0	0	0	0.00	0.00
32.Delhi	14	504.00	449.02	17	3316.28	3222.13	8	628.85	511.00
33.Daman & Diu	3	49.50	16.90	1	265.07	238.56	0	0.00	0.00
34.Lakshadweep	0	0	0	0	0	0	0	0.00	0.00
35.Pondicherry	2	7.87	6.30	1	245.17	73.55	2	451.00	360.00

Total 212 11121.10 8680.93 207 24185.84 18073.76 219 38063.07 27429.19

Note: This includes projects relating to Circuits, Destinations, Large Revenue Generating Projects, UNDP, Rural Tourism Projects (Software and Hardware), IT and Event, Fairs and Festivals Projects.